

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : IA(IBC)/86(CHE)/2024**  
**PETITION NUMBER : CP(IBC)/764/CHE/2020**  
**NAME OF THE PETITIONER : S P Arunkumar & Anr**  
**NAME OF THE RESPONDENT(S) : Mira Alloy Steels Pvt Ltd & 5 Ors**  
**UNDER SECTION : Sec 242 of CA, 2013 r/w Rule 11 of NCLT Rules, 2016**  
-----

*M*

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --  
PETITION NUMBER : CP/CA/16/2024  
NAME OF THE PETITIONER : S P Arunkumar & Anr  
NAME OF THE RESPONDENT(S) : Mira Alloy Steels Pvt Ltd & 5 Ors  
UNDER SECTION : Sec 213 & 447 Of CA, 2013

113)CP(CA)/86(CHE)/2024 in CP/764/CHE/2020

217)CP/CA/16/2024

**ORDER**

Ld. Counsel Mr. R. Vidhya Shankar for the Petitioner. Ld. Sr. Counsel  
Mr. P.H. Arvindh Pandian for the Respondent.

Let the pleadings be complete.

**Interim orders to continue.**

List the Petitions along with all other connected matters for **physical hearing**  
on **06.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Phk

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**